

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
21-11-2022 AT 03:00 PM THROUGH VIDEO CONFERENCE**

IA (IBC) 1317/2022 in CP (IB) No. 325/7/HDB/2021
U/s 7 of IBC, 2016

IN THE MATTER OF:

Andhra Pradesh State Financial Corporation

...Financial Creditor

Vs

Shree Rangham Ispat (P) Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1317/2022

Ld. Counsel Shri. JVL Bharati for the Resolution Professional present.

This is an application filed by RP to take note of constitution of COC. The same is taken on record. Accordingly, the application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)